

BENCH-I

④
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.No. 539/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M

Name of the Company		Bajoria Entertainment Pvt.Ltd. & Ors	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

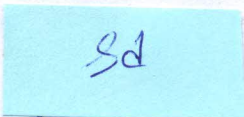
1.	M.S. Tiwari	Applicant	 17/1/18
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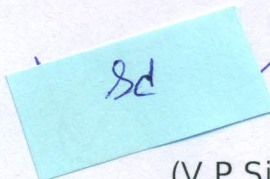
ORDER

Ld. Counsel for the petitioners is present.

Petitioners are directed to file supplementary affidavit annexing List of Dates and Synopsis within 10 days from today.

List it on 23/02/2018 for disposal.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)